

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 316 & 317 OF 2019 IN
DFR NO. 4978 OF 2018**

Dated : 30th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Ampuls Solar Power Private Limited ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ankur Sood
Ms. Romila Mandal

Counsel for the Respondent(s) : Mr. S. K. Raumgta, Sr. Ad.
Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn
Mr. Vishvendra Tomar for R-1

Mr. Anup Jain
Ms. S. Rama for R-2

ORDER

List the matter on **16.05.2019**.

In the meantime, the Appellant may file affidavit of service.

**(S. D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**